

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
CP No. (IB) - 52/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

Simran Exports Pvt. Ltd.

... Operational Creditor

Versus

Nirmal Inductocast Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Sandeep Kumar Jain, PCS

For the Corporate Debtor : None appeared

ORDER

Heard Mr. Sandeep Kumar Jain, PCS appearing on behalf of the Petitioner.
None appears on behalf of the Respondent. List the matter on 14.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 14, 2024